COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 149 OF 2017

Dated: 17th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sasan Power Limited Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee

Ms. Raveena Dhamija Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. G. Umapathy

Ms. R. Mekhala for R-2

Mr. Rajeev Srivastava Ms. Gargi Srivastava

Ms. Garima Srivastava for R-3 to R-6

Mr. Anand K Ganesan & Ms. Neha Garg R-7,9 & 13

Mr. Ranjitha Ramachandran Ms. Anushree Bardhan for R-14

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>02.11.2018.</u>

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

mk/tpd